

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 137**

**CP No. 93/ND/2014**  
**RT CP No. 199/Chd/Hry/2017**

**IN THE MATTER OF:**

**Mr. Ravinder Veer Singh & ors.                      ...                      Petitioners**

**Versus**

**T.B.H. Breweries India Pvt. Ltd.                      ...                      Respondent**

**Under Section: 397-398 of Companies Act, 1956**

**Order delivered on 05.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 31.05.2024.

**Sd/-**

**Court Officer**